IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT NO II

(25) C.P.(IB)-3961(MB)/2019

CORAM: **SHRI. RAJASEKHAR V. K**
MEMBER (Judicial)

SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **20.02.2020**

NAME OF THE PARTIES: Alpha National Fire Safety Services Pvt Ltd
V/s
Cloud Nine Realtors Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Authorized Representative for the Operational Creditor is present.
   Learned Counsel for the Corporate Debtor is present.
2. List this matter on **20.03.2020** for reporting settlement finally.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)

20.02.2020
Jd